

Shri S. M. Banerjee: I would like to ask the hon. Minister through you to see that his statement also includes a statement about those who have been discharged even after the withdrawal of the work-to-rule campaign.

Mr. Speaker: Let me see.

12.12 hrs.

RE. QUESTION OF PRIVILEGE

Mr. Speaker: We have to take up the question of privilege given notice of by Shri Madhu Limaye, against the *Hindustan Times*.

डा० राम मनोहर लोहिया (कन्नौज) : अध्यक्ष महोदय इसके पहले मेरा एक स्वयं प्रस्ताव है—स्वतलाना जी के सम्बन्ध में ।

Mr. Speaker: I am on the other matter now.

डा० राम मनोहर लोहिया . मेरा एक स्वयं प्रस्ताव है क्योंकि स्वतलाना जी का मेरे पास एक खत है जिससे यह साबित होता है . . .

Mr. Speaker: It will be considered later.

डा० राम मनोहर लोहिया : प्रायः इस स्वयं प्रस्ताव को बाद में ले लेंगे ।

Mr. Speaker: I am not taking it up today.

डा० राम मनोहर लोहिया : नियम के अनुसार स्वयं प्रस्ताव पहले आता है लेकिन अगर प्रायः इसको बाद में लें तो कोई हर्ज नहीं है । कृपया एक सेकेण्ड प्राय मुझे दे दें । एक तो निम्न का प्रस्ताव है—माननीय शिक्षा मंत्री पर और एक विशेषाधिकार का प्रस्ताव है । लेकिन इन के अतिरिक्त एक स्वयं प्रस्ताव है । स्वतलाना जी का मामला इस बक्त बहुत गहरा हो गया है, उनकी भाषावी और

जान को खतरा है, वे एक मनुष्य हैं और उनके साथ साथ मेरी राय में वह एक भारतीय भी हैं । ऐसी अवस्था में जो पुरानी बातें हो गई हैं

Mr. Speaker: It is under my consideration.

डा० राम मनोहर लोहिया : स्वयं प्रस्ताव के सम्बन्ध में मेरे पास एक खत है ।

Mr. Speaker: It may be so. But I have yet to give my decision on it. I have disallowed the adjournment motion. I am considering the other thing, whether it could be taken up.

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, प्राय देखिये, इस भारत के लिये कुछ करना चाहिये । उसका एक खत है

श्री मधु लिमये (मुंगेर) : खत तो प्राय टेबिल पर रखने दीजिये ।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय प्राय मेरी प्रार्थना सुनिये । हो सकता है कि माननीय विदेश मंत्री पुरानी बातों के सम्बन्ध में अगर कुछ न कहना चाहें तो न कहे । मैं यहां तक तैयार हूँ कि पुरानी बातों पर मैं भी पर्दा डाल दूंगा लेकिन भविष्य के मामले में मैं चाहता हूँ कि प्राय ही स्वतलाना जी को भारत सरकार की तरफ से एक बिलकुल भ्रष्टा सन्देश, भेजा जाय चाहे जैसे भेजे, चाहे एक ऐसे प्रादमी को भेज कर जिसे स्वतलाना जी का विश्वास प्राप्त हो यह कहने के लिये . . . (अव्यवधान)

Shri Hem Barua (Mangaldai): I can go

डा० राम मनोहर लोहिया : मुझे एक सेकेण्ड कहने दीजिये । इसलिये कि उनको भारत में आने की इजाजत ही सिर्फ नहीं, बल्कि हम उनसे प्रार्थना करते हैं कि वे भारत में आयें (अव्यवधान)

आज इस बात को रखने दीजिये, कम से कम सदन की टेबल पर रखने दीजिये।

Mr. Speaker: No decision can be taken now.

डा० राज मनोहर जोहिया : स्वतलाना जी ने जो बात लिखा है, अगर कहें तो खड़े हो कर

Mr. Speaker: He can give it to me. I shall consider it. (Interruptions). I am on my legs. He will kindly take his seat.

Shri P. K. Deo (Kalahandi): We are all interested to know about it.

Mr. Speaker: I know. He has given me a copy also. I am looking into it. I may allow it. Let me consider it.

It has come to me, I am considering it.

Shri P. K. Deo: We would like to have copies.

Shri M. R. Masani (Rajkot): I think this is a subject in which, as the hon. Member has pointed out, considerations of humanity do take a place. If there is something in this letter...

Mr. Speaker: If he wants, he can place it on the Table, I have no objection.

श्री नरेशु लिलये : वही तो वे कह रहे हैं—वे पढ़ेंगे और टेबल पर रख देंगे।

Mr. Speaker: But no question of reading it.

डा० राज मनोहर जोहिया : पढ़ूंगा नहीं तो क्या फायदा होगा। भ्रष्टा रखे देता हूँ।

Mr. Speaker: I am not taking it up now at all.

Shri M. R. Masani: If there is something in the letter which would let

us know whether her life is in danger....

Mr. Speaker: What is the use of pursuing it when I am considering it.

12.15 hrs.

ALLEGED BREACH OF PRIVILEGE
 BY THE HINDUSTAN TIMES

Mr. Speaker: I have received a notice of question of privilege from Sarvashri Madhu Limaye and George Fernandes against the Hindustan Times on the ground that the following report published in its issue dated the 24th March, 1967, is a "misrepresentation of proceedings in Parliament and, therefore, a breach of privilege":

"Mrs. Sinha alleged that the SSP leader George Fernandes had benefited from CIA sources when he was connected with the Hind Mazdoor Sabha. She conceded, however, that he was no longer connected with the HMS."

Sarvashri Madhu Limaye and George Fernandes have contended that Shrimati Tarkeshwari Sinha had never made the above remarks in the House on the 23rd March, 1967, during the half-an-hour discussion re: activities of CIA. They have pointed out that the relevant remarks made by Shrimati Sinha on that occasion read as under:—

"Shri Banerjee has said that the ICFTU is giving funds to the Indian National Trade Union Congress. He has omitted very conveniently the HMS, which is a mazdoor organisation of the Socialist party, the PSP. I think Mr. George Fernandes was also associated with it for some time, and I think he is still associated...."

The Members have contended that the "breach becomes graver in view of the fact that this misrepresentation of what an honourable Member said